

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1028**  
ANSWERED ON 13/12/2022

**SUSTAINABLE DEVELOPMENT GOALS OF PRIS**

1028. SHRI KRIPANATH MALLAH:  
SHRIMATI JASKAUR MEENA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the salient features of the Sustainable Development Goals in Panchayati Raj Institutions;
- (b) the details of funds sanctioned, allocated and utilized under the said goals during the last three years and the current year, State-wise including Assam and Rajasthan;
- (c) whether it is upto the set target, if so, the details of target set under this and achievements made so far along with positive results and if not, the reasons therefor; and
- (d) whether the Government is emphasizing on vision and roadmap to take forward the process of Localisation of Sustainable Development Goals in rural areas through Panchayati Raj Institutions (PRIs) and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (d) India is a signatory to the 2030 Agenda for Sustainable Development, and committed towards their achievements of 17 Sustainable Development Goals (SDGs). Ministry has evolved a thematic approach towards SDGs whereby 9 themes have been developed. Each of these themes covers several SDGs and mapped to different nodal Ministries /Departments to localise SDGs in Panchayat. Thematic approach would enable easy understanding; acceptance & implementation by Panchayats with community involvement. To give the impetus of the process of LSDGs at Panchayats, Gram Panchayat is preparing thematic Gram Panchayat

Development Plan for holistic development based on the sankalp taken by Panchayats on themes of LSDGs.

(b) & (c) The Ministry implemented the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2021-22 and revamped RGSA scheme approved for implementation from 2022-23 to 2025-26. The scheme mandates to capacitate elected representatives and functionaries to deliver on Sustainable Development Goals (SDGs) through participatory local planning at the Gram Panchayat level. The scheme was demand driven in nature and funds had/ have been released to States/ UTs including Assam and Rajasthan on basis of respective Annual Action Plan as approved by Central Empowered Committee (CEC) of RGSA. There is no fixed target under the scheme. Details of funds released and participants trained under the schemes are attached as **Annexure-I** & **Annexure-II** respectively.

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## Annexure-I

Annex refer to in reply to Part (b) & (c) of the Lok Sabha Unstarred Question No. 1028 answered on 13/12/2022

**Details of Funds released and cumulative unspent balance available during the last three year (2019-20 to 2021-22) and funds released during 2022-23**

**(Rs. crore)**

Sl. No.	State/ UT	2019-20	2020-21	2021-22	Cumulative Unspent Balance as on 31 <sup>st</sup> March, 2022	2022-23
1	Andaman & Nicobar Islands	0.00	0.00	0.00	2.86	0.00
2	Andhra Pradesh	0.00	22.34	38.54	38.50	0.00
3	Arunachal Pradesh	39.59	0.00	30.07	22.90	108.69
4	Assam	23.22	26.12	44.04	46.90	44.34
5	Bihar	0.00	0.00	63.77	97.70	0.00
6	Chhattisgarh	0.00	4.04	7.93	32.30	0.00
7	Dadar & Nagar Haveli	0.00	0.00		2.87	0.00
	Daman & Diu	0.00		0.00		
8	Goa	0.00	0.00	0.59	0.50	0.00
9	Gujarat	0.00	0.00	0.00	25.10	0.00
10	Haryana	0.00	9.89	0.00	17.30	0.00
11	Himachal Pradesh	10.00	22.10	32.42	29.40	60.645
12	Jammu & Kashmir	6.19	25.00	40.00	44.0	0.00
13	Jharkhand	0.00	2.34	7.74	27.80	0.00
14	Karnataka	0.00	0.44	29.15	0	36
15	Kerala	0.00	8.13	12.00	6.80	30.40
16	Ladakh	-	2.15	1.08	2.50	0.00
17	Lakshdweep	0	0.00	0.00	1.50	0.00
18	Madhya Pradesh	85.48	71.42	47.11	162.80	0.00
19	Maharashtra	8.44	66.76	73.34	66.00	37.84
20	Manipur	4.54	3.41	2.98	5.0	0.00
21	Meghalaya	2.63	3.97	0.00	8.0	0.00
22	Mizoram	0.50	21.19	5.56	23.90	14.27
23	Nagaland	3.94	3.72	4.58	5.4	0.00
24	Odisha	0.00	2.94	1.33	32.70	11.397
25	Puducherry	0.00	0.00	0.00	0.00	0.00
26	Punjab	0.00	13.45	10.78	15.10	34.253
27	Rajasthan	0.00	12.98	17.27	32.10	0.00

28	Sikkim	5.10	4.75	1.19	2.50	6.01
29	Tamil Nadu	5.30	56.88	39.89	44.0	0.00
30	Telanagana	0.00	12.00	0.00	6.90	0.00
31	Tripura	0.00	2.53	4.67	5.1	0.00
32	Uttar Pradesh	169.92	32.54	83.08	37.80	0.00
33	Uttarakhand	23.79	26.75	0.00	11.20	42.48
34	West Bengal	44.10	33.52	15.14	61.80	0.00
	<b>Total</b>	<b>432.74</b>	<b>491.34</b>	<b>614.25</b>	<b>919.23</b>	<b>426.325</b>

## Annexure-II

Annex refer to in reply to Part (b) &(c) of the Lok Sabha Unstarred Question No. 1028 answered on 13/12/2022

**Participants trained since 2018-19 to 2021-22 under RGSA**

Sl. No	States	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	343	509	0	553
2	Andhra Pradesh	380224	600866	483233	155089
3	Arunachal Pradesh	1785	9636	0	18377
4	Assam	322528	209737	114159	126731
5	Bihar	0	30223	34871	72328
6	Chhattisgarh	292025	129543	39843	54164
7	Dadra and Nagar Haveli	42	43	0	813
8	Daman and Diu	14	18	0	
9	Goa	1704	3089	0	3249
10	Gujarat	543094	22159	0	10455
11	Haryana	35293	0	3334	5776
12	Himachal Pradesh	7303	3852	518	26923
13	Jammu & Kashmir	102540	34256	11950	261087
14	Jharkhand	11221	0	0	25260
15	Karnataka	301375	304477	296546	378586
16	Kerala	109057	107216	0	150634
17	Ladakh	0	0	0	4898
18	Lakshadweep	0	0	0	0
19	Madhya Pradesh	540573	480984	961367	374724
20	Maharashtra	80703	711268	116315	681610
21	Manipur	20204	582	8338	1682
22	Meghalaya	2600	10797	0	3159
23	Mizoram	6510	3048	0	4337
24	Nagaland	14999	5457	600	25540
25	Odisha	36851	65500	37784	27770
26	Puducherry	0	0	0	0
27	Punjab	77112	0	28094	45940
28	Rajasthan	122077	570	0	3164
29	Sikkim	15166	6910	15166	5439
30	Tamil Nadu	391621	160399	628125	138810
31	Telangana	169078	14016	1039	4927
32	Tripura	15910	10399	6794	43138
33	Uttarakhand	38839	2226	20335	17922
34	Uttar Pradesh	251796	16648	71835	116042
35	West Bengal	412064	453766	448226	421398
	<b>Total</b>	<b>4304651</b>	<b>3398194</b>	<b>3328472</b>	<b>3210525</b>

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